

Sir, there has been shortage of coins and one rupee notes in the country for the past few months. Wherever you go, nobody is prepared to give you coins, whether he is a small trader or a big businessman. Everybody says that coins are not available with him because Government does not supply them. When such is the situation in cities, then the plight in small villages and rural areas can be imagined where quarrels and fracas take place on the issue of small coins. It is the poor man who is the sufferer. Women have to face difficulties in particular.

When people go to banks, they are told that the change has not been received from the Head Office and that the Reserve Bank does not supply notes of smaller denomination. Even in the Parliament House Bank, small coins or one rupee notes are not available. When Members of Parliament have to face such a situation then what would be the condition of common man.

This is happening due to the reason that hoarders and capitalists have cornered small notes and coins and now exchange sixty paise coins for one rupee. In this way they are exploiting the poor and needy people.

I, therefore, request the government that the coins and one rupee notes should be distributed by the government through co-operative stores, Nationalised Banks, Super Bazar and Government treasury. Black marketeers and hoarders should be arrested and put behind the bars. In view of the shortage, the Govt. should promulgate an ordinance to the effect that if any person is found in possession of small coins worth more than hundred rupees then the coins would be seized and he would be awarded severe punishment.

(v) **Need for directive to Cotton Corporation of India to purchase Narma Cotton in order to help farmers**

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, the price of Narma was about Rs 675/- per quintal in Nov. 1984 which came down to Rs. 530/- per quintal in the month of December 1984 and January, 1985. The Government should, therefore, ask C.C.I. to enter the market for purchase of 'Narma' cotton so as to

ensure fair price to the farmers for their produce.

MR. SPEAKER : Hon. Minister for Agriculture should speak to the other Minister also.

12 14 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

(vi) **Inclusion of Nishad Mallah, Rajbhar and Bind castes in the category of Scheduled Castes**

SHRI ZAINUL BASHER (Ghazipur) : Mr. Deputy-Speaker, Sir, people belonging to Nishad, Mallah, Rajbhar and Bind castes live in almost all the States of the country in large numbers. These people are as much economically and socially backward as persons belonging to scheduled castes and scheduled tribes. In some of the States of the country these people are included in the list of scheduled castes while in other states including Uttar Pradesh and Bihar, these people have not been included in the list of scheduled castes. Where people of these castes have not been included in the list of scheduled castes, there has been a long standing demand from these people that they should be included in the list of scheduled castes. Perhaps this matter is under the consideration of the Ministry of Home Affairs.

If these people belonging to weaker sections of the society are included in the list of scheduled castes, they will get lot of facilities and they would also get the same opportunities for progress as are available to the people of scheduled castes. I request the Minister of Home Affairs to take early action to include these castes in the list of scheduled castes in all parts of the country.

(vii) **Supply of drinking water through pipelines to Gyanpur Tehsil areas of Mirzapur Distt. (U.P.)**

SHRI UMAKANT MISHRA (Mirzapur) : Mr. Deputy-Speaker, Sir, the level of water of wells is going down rapidly and wells are drying up in Gyanpur Tehsil and adjoining areas of my Parliamentary constituency Mirzapur (U.P.). Availability of drinking water is becoming a problem in villages and towns of this area even in the

month of January. During my tour in the last week I felt that these areas have to face drinking water scarcity every year right from the month of January-February. Density of population is high in this area. There are big villages and towns in this area. Therefore, handpumps are not successful there. So I request the Government to take steps to solve the present crisis. A scheme may be formulated for supply of drinking water in the area through pipelines and implemented soon.

[English]

(viii) Reported internal dissensions in Indian Cricket Team.

SHRI PRIYA RANJAN DAS MUNSHI (Howrah) : Sir, the Indian cricket team performed a very poor show in the current test series against England due to reported dissensions in the team. The Sports Minister is requested to look into the matter and resolve the issues which are affecting the prestige of the country.

MR. DEPUTY-SPEAKER : Mr. Munshi, you have changed the approved text. You may please note that only the approved text will go on record.

(ix) Security arrangement for Harijan in Andhra Pradesh to ensure free and fearless voting in the coming Assembly Elections

PROF. N.G. RANGA (Guntur) : On the day of the recent General Election for Parliament and the following two or three days, the local caste people attacked local Harijans and injured many and cruelly assaulted women, destroyed Harijan houses, other properties in many Andhra Pradesh villages, notably Bandarupalem, Takkellapadu, Eluru, Pedapudi, Davuluru, Ananthavarapadu, Vijadala, Dondapadu, Garikapadu, Tammaveram, Neerukonda and Venkatapalem, in Guntur and Tenali constituencies. Many of these helpless Harijans were prevented from voting and their votes were rigged. One Harijan woman was so badly hurt that she suffered abortion. One Harijan suffered severe head wounds, another's hand was broken, many had to be hospitalised. Subsequently,

threats of lock-outs from agriculture are held out. There is extreme and urgent need for special steps to locate polling booths in or near Harijan quarters and security steps to protect Harijans and ensure free and fearless voting in forthcoming elections for Andhra Pradesh Assembly election. Enquiry into all such atrocities is urgently needed.

[Translation]

(x) Resentment among the people for not providing jobs to one person in each of the families affected by Sing-rauli Project of N.T.P.C.

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Deputy-Speaker, Sir, there is a great concern among the people for not providing a job to one person from each of the families uprooted because of Sing-rauli Shakti Nagar Project under N.T.P.C. and there is a problem of livelihood before displaced persons. Therefore, while drawing the attention of the Government of India towards this important problem, I demand that one person from each displaced family may be provided job.

[English]

(xi) Central Assistance to West Bengal for accelerating the Rural Development work in the State

SHRI ANANDA PATHAK (Darjeeling) : Mr. Deputy-Speaker, Sir, due to non-clearance of Central assistance for continuing and accelerating the rural developmental works in West Bengal all such works have come to a standstill since the last four months. It is high time for accelerating the developmental activities in rural areas. The beneficiaries under the I.R.D.P. and other projects used to get money from the banks on the basis of approved schemes. According to the letter written by the Chief Minister of West Bengal to the Minister for Agriculture and Rural Development, Government of India, the State Government has already deposited its share of contribution to the Banks to cover the subsidy part under these schemes, but banks are expressing their inability to provide fund for want of matching grant from the Central Government.

I, therefore, urge upon the Government to expedite the sanction of the matching